1857

RAJYA SABHA

Thursday, 8th May 1958

Oral Answers

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

RECRUITMENT MADE BY THE STATE TRADING CORPORATION

*271. SHRI V. PRASAD RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the State Trading Corporation has taken all the employees of the private companies whose business was taken over by the Corporation; and
- (b) if not, how many of them have been recruit;d by the Corporation and what are the guiding principles for such recruitment?

THE DEPUTY MINISTER OF COM- j MERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) The State • Trading Corporation has not taken over the business of any private company.

(b) Does not arise.

SHRI V. PRASAD RAO: Sir, in view of the fact that the State Trading Corporation has taken over the business of the export of iron ore, may I know if all the employees who were previously employed in those companies that were exporting iron ore have been reemployed by the State Trading Corporation?

and handling of iron ore exports are done by are still continuing to d" the work. the established agencies. The State Trading Corporation enters into contracts with foreign countries. But nobody has been displaced on that account.

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SHRI AMOLAKH CHAND: May 1 know, Sir, if the State Trading Corporation is only to get the profits and has no liability for any damages that may arise on account of the negligence on the part of the agencies exporting iron ore?

to Questions

SHRI SATISH CHANDRA: I could not understand the question.

SHRI V. PRASAD RAO: May I know, Sir, whether the business concerns especially in Andhra Prad: ita have gone out of business because the State Trading Corporation has taken over all the functions that were being carried on by those busiress oncerns?

SHRI MANUBHAI SHAH: No, Sir, t is not a fact. Nobody's business ias been taken away by the Sia.e Trading Corporation.

SHRI BABUBHAI M. CHINAI: May I know, Sir, whether the State Trading Corporation has exported manganese ore on their own account or not?

SHRI MANUBHAI SHAH: Sir. as far as manganese and iron ores are concerned, it is more the servicing function that the State Trading Corporation discharges, and the normal handling agencies, the trading agencies and the mining agencies have not been displaced at all. It is true that sometimes the contracts are directly with the State Trading Corporation by the foreign countries.

SHKI V. PRASAD RAO: Then how are the agencies of the State Trading Corporation functioning there? Are they functioning without employees, automatically?

SHRI MANUBHAI SHAH: The mining operations are not being handled by us and so the SHRI SATISH CHANDRA: Iron ore mining labourers and workers employed by the miners SHRI V. PRASAD "RAO:- I am not talking of the mining operations as Such but of those companies that were actually dealing with the expert of these' 'things', 'transhipment find other' concerns.'

SHRI MANUBHAI SHAH: As I said, the State' Trading' Corporation has only the servicing function, and thosejagenqtes like, merchants or traders or commission agents still continue <io exist. The -State <u>Tratfin.fi</u> Corporation. generally ,qpera.tes through, them.and so nobody, ffcbcung displaced.

श्री पां० ना० राजभोज: क्या में जान सकता हूं कि इसमें कितने सेवक हैं, अभी कितने लोग लेने को बाकी हैं, श्रीर कितने केसेज पेंडिंग हैं श्रीर उसका कारण क्या है?

भी सतीश चन्द्र: इसके लिये नोटिस चाहिये।

श्री पांक जाक राजभोज: मैंने जो सवाल पूछा है उसको आप कृपा कर के मुन लीजिये और मुझे जवाब दीजिये । मैं यह जानता बाहता है कि इसमें कुल कितने मेवक हैं, अभी कितने लोग लेने को बाकी हैं और कितने केसेज पेंडिंग हैं और उसका कारण क्या है ?

श्री सतीश चन्द्र : कितने श्रादमी जिसे जायेंगे यह तो काम के अपर विभेर करता है। स्टेट ट्रेडिंग कार्पोरेशन का काम हल्के हल्के बढ़ता जाता है भीर जितनी जरूरत होती है जतने श्रादमी रखे जाते है। कितने श्रादमी लिये गये, कितने श्रव तक रखे गये, कितने श्रीर रखे जायेंगे, इसकी संख्या में फौरन नहीं दे सकता। श्रगर श्रानरेबिल मेम्बर दूसरा प्रश्न करें तो जवाब दंगा।

SHRI T. BODRA: Sir, in view of the fact that in Bihar State the output of iron ore is more than that in Orissa State, how it is that State Trading Corporation is giving preference to Orissa State and not to Bihar? SHRI , SATISH CHANDRA: II depends' oh- the' Cq of the iron ore, availability of transport, the capacity? Of the, newest port to handle the traffic, so many factors come in.

SiiR!, AMOLAkH.CHA^D:..! put a question earlier and the hon! Deputy Minister said that he could not fol low. 'T wanted Ttcr'know Tthis/ "When the State Trading Corporation has taken pver the distribution of cement and other materials and are getting profits out 'of it, aiv they liable to pay for. any. clWfjes .that may arise on .account egiigerice- of their agents or not?

SHRI MANUBHAI SHAH: As far as "the" qu'es'tidS of profits i of the State Trading" Corpforation for internal distribution of cement and other commodities is 'concerned, "this Corporation is like any private limited company. If overall profits are there, they will certainly declare a dividend like 'all otherpublic corporations of the Government of India.' As for the special profits made" because we had to import a certain amount of foreign cement and "ATICFI'dldYhot fully materialise, as-the House is aware; in the Budget we have provided fox a National Road 'Development Eund to which a large' part of that money will be allocated.

EXTERNAL RESOURCES; FOR THE 'SEEOND FIVE YEAR PLAN

- *272r Shri M. H. SAMUEL: , . Will the Minister of Planning, be pleased to state:
- (a) whether the Planning Commission has completed the survey of the external resources for the Second Five Year Plan;
- Cb) whether any greater gap has been foreshadowed in the resources of the Plan; and
- (c) if so, what steps Government propose to take to bridge the gap?

THE DEPUTY MINISTER OF PLANNING <SHRI S. N. MISHRA): (a) and (b). In a Memorandum on